

**Nikesh Kumar Sinha**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

File No. XXII(6)/1/2023-24/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To

1. Mr. Pawan Kumar No. I, Dist. & Addl. Sessions Judge, Bokaro.
2. Mr. Anil Kumar No. 2, Dist. & Addl. Sessions Judge, Bokaro (Bermo at Tenughat).
3. Mr. Tarun Kumar, Dist. & Addl. Sessions Judge, Chaibasa (U.O.T.).
4. Mr. Suraj Prakash Thakur, Dist. & Addl. Sessions Judge, Chatra.
5. Mr. Abhimanyu Kumar, Special Judge, POCSO Act, Daltonganj (U.O.P.).
6. Mr. Ashok Kumar No. III, Dist. & Addl. Sessions Judge, Deoghar.
7. Mr. Shyam Nandan Tiwary, Dist. & Addl. Sessions Judge, Deoghar (Madhupur).
8. Mr. Prabhakar Singh, Special Judge, POCSO Act, Dhanbad.
9. Mr. Sanjay Kumar Singh No. III, Dist. & Addl. Sessions Judge, Dhanbad.
10. Mr. Rajesh Sinha, Dist. & Addl. Sessions Judge-cum-Spl. Court, elected MP/MLA, Dumka.
11. Mr. Santosh Anand Prasad, Dist. & Addl. Sessions Judge, Garhwa.
12. Mr. Manoj Kumar Tripathi, Dist. & Addl. Sessions Judge, Garhwa (Nagar Untari).
13. Mr. Anand Prakash, Dist. & Addl. Sessions Judge, Giridih.
14. Mr. Piyush Srivastava, Dist. & Addl. Sessions Judge, Godda (U.O.T.).
15. Mr. Prem Shankar, Dist. & Addl. Sessions Judge, Gumla (U.O.T.).
16. Mr. Kumar Pawan, Dist. & Addl. Sessions Judge-cum-Spl. Court, elected MP/MLA, Hazaribagh.
17. Mr. Anand Mani Tripathi, Dist. & Addl. Sessions Judge, Jamshedpur.
18. Ms. Namita Chandra, Dist. & Addl. Sessions Judge, Jamshedpur.
19. Mr. Kamlesh Kumar Shukla, Dist. & Addl. Sessions Judge, Jamshedpur (Ghatshila).
20. Mr. Ajai Kumar Srivastava, Dist. & Addl. Sessions Judge, Jamtara (U.O.T.).
21. Mr. Rakesh Kumar Mishra, Dist. & Addl. Sessions Judge, Khunti.
22. Mr. Sanjay Kumar Choudhary, Dist. & Addl. Sessions Judge, Koderma (U.O.T.).
23. Mr. Sanjay Kumar Dubey, Special Judge POCSO Act, Latehar (U.O.P.).
24. Mr. Akhilesh Kumar Tiwari, Dist. & Addl. Sessions Judge, Lohardaga.
25. Mr. Kumar Kranti Prasad, Dist. & Addl. Sessions Judge, Pakur (U.O.T.).
26. Mr. Madhuresh Kumar Verma, Addl. Judicial Commissioner, Ranchi.
27. Mr. Rajesh Kumar Singh, Addl. Principal Judge, Addl. Family Court, Ranchi.
28. Mr. Dheeraj Kumar, Dist. & Addl. Sessions Judge, Sahebganj.
29. Ms. Neeti Kumar, Dist. & Addl. Sessions Judge, Sahebganj (Rajmahal).
30. Mr. Naranjan Singh, Dist. & Addl. Sessions Judge, Simdega.
31. Ms. Divya Mishra, Chief Judicial Magistrate, Bokaro.
32. Ms. Tabinda Khan, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
33. Mr. Ravi Kumar Bhaskar, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
34. Mr. Rajesh Ranjan Kumar, Civil Judge (Sr. Div.)-cum-J.M., Bokaro (Bermo at Tenughat).
35. Mr. Rajeev Kumar Singh, Secretary DLSA, Chaibasa.
36. Mr. Binay Kumar Lal, Chief Judicial Magistrate, Chatra.
37. Ms. Sumeeta Shweta Minz, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
38. Ms. Shikha Agrawal, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
39. Mr. Nishi Kant, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
40. Ms. Ritu Kujur, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
41. Ms. Kumar Jiv, Chief Judicial Magistrate, Deoghar.
42. Mr. Deepak Kumar, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
43. Mr. Ravi Narayan, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Deoghar (Madhupur).
44. Mr. Rajiv Tripathi, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Dhanbad.
45. Ms. Shweta Kumari No. II, Civil Judge (Sr. Div.)-cum-Spl. Judge, Eco. Offences, Dhanbad.
46. Ms. Angelina John, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
47. Mr. Walter Bhengra, Civil Judge (Sr. Div.)-cum-J.M., Dumka.
48. Mr. Kumar Vipul, Chief Judicial Magistrate, Garhwa.
49. Ms. Sangita, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Garhwa.
50. Mr. Sharat Nishikant Kujur, Civil Judge (Sr. Div.)-cum-J.M., Garhwa (Nagar Untari).

51. Mr. Saurav Kumar Gautam, Chief Judicial Magistrate, Giridih.
52. Ms. Sonam Vishnoi, Secretary DLSA, Giridih.
53. Mr. Arjun Saw, Chief Judicial Magistrate, Godda.
54. Mr. Surendra Bedia, Civil Judge (Sr. Div.)-cum-J.M., Godda.
55. Mr. Manoranjan Kumar No. II, Chief Judicial Magistrate, Gumla.
56. Mr. Parth Sarthi Ghosh, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Gumla.
57. Ms. Rupa Bandana Kiro, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
58. Ms. Shikha Rani Tigga, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
59. Mr. Vishal Gaurav, Chief Judicial Magistrate, Jamshedpur.
60. Mr. Dileep Rajeshwar Tirkey, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur (U.O.T.).
61. Ms. Saudamini Singh, A.C.J.M-cum-Civil Judge (Sr. Div.)-I-cum-Spl. Judge, Eco. Offences, Jamshedpur.
62. Mr. Bishwanath Oraon, Chief Judicial Magistrate, Jamtara (U.O.P.).
63. Mr. Manoranjan Kumar No. I, C.J.M-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Khunti.
64. Mr. Amit Kumar Vaish, Chief Judicial Magistrate, Koderma (U.O.T.).
65. Ms. Pragya Bajpai, Civil Judge (Sr. Div.)-cum-J.M., Koderma.
66. Md. Abdul Naseer, Chief Judicial Magistrate, Latehar.
67. Mr. Shashi Bhushan Sharma, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Latehar.
68. Ms. Archana Kumari, Civil Judge (Sr. Div.)-cum-J.M., Lohardaga.
69. Mr. Vishal Majhee, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Pakur.
70. Mr. Manoj Kumar Ram, Chief Judicial Magistrate, Ramgarh.
71. Mr. Sandeep Kumar Bertam, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Ramgarh.
72. Mr. Chandra Bhanu Kumar, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Ranchi (U.O.T.).
73. Mr. Kusheshwar Sinku, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
74. Ms. Archana Mishra, Civil Judge (Sr. Div.)-cum-J.M., Ranchi (U.O.P.).
75. Mr. Achhat Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
76. Mr. Raj Kumar Pandey, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
77. Mr. Dharmendra Kumar, C.J.M-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Sahebganj.
78. Ms. Anamika Kisku, Civil Judge (Sr. Div.)-cum-J.M., Seraikella-Kharsawan.
79. Mr. Ravi Prakash Tiwari, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Seraikella-Kharsawan.
80. Ms. Mariam Hemrom, Secretary DLSA, Simdega.

Sub.-: Nomination of Judicial Officers for attending two days **“Orientation Program on New Criminal Laws, 2023”** scheduled to be held on **18<sup>th</sup> and 19<sup>th</sup> May, 2024** at **Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid training Programme scheduled to be held on **18<sup>th</sup> and 19<sup>th</sup> May, 2024** at **Judicial Academy Jharkhand, Ranchi.**

The arrangement for the stay of the nominated outstation officers will be made in Hostels of Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi **from the evening of preceding day of the training Programme till the evening of concluding day of the training Programme.** All the nominated officers have to **report at Academy for training Programme on or before 09:30 A.M. for registration, in proper dress.**

You are, therefore, directed to attend the aforesaid training Programme on the date as mentioned above and **come with the relevant bare acts.**

Accordingly, you are accorded necessary permission to attend the aforesaid training Programme. **No individual request seeking permission to attend the Programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.**

Yours sincerely,  
Sd/-Nikesh Kumar Sinha  
Registrar (Administration)

Memo No. 1983 /Apptt.

Dated, Ranchi, the 10/05/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing Memo No. 510/JAJ dated 02.05.2024/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
Registrar (Administration)